

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

Company Appeal No. 03/252/HDB/2024
u/s. 252 of Companies Act, 2013

IN THE MATTER OF:

Mr. Puttha Prasada Reddy

...Petitioner

AND

ROC Telangana, in the matter of
M/s. Champak Technologies Pvt Ltd.

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr CV Reddy, for petitioner present physically.
Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 13.06.2024 for filing proof of service and for counter.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)